

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1200/(MAH)/2017  
CA No.

CORAM:

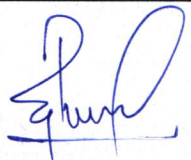

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

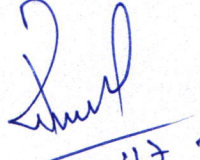
NAME OF THE PARTIES: Ganpati Chemicals & Minerals  
V/s.  
Jejani Pulp Paper Mills Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
50	Radne Agrawal Adv.	Counsel for K.D's (9890552363)	
50	Adv. Harsh Kesharia i/b Hitesh Verma	Adv. for O.C.	

By consent for settlement adjourned  
to 21/11/2017

Harsh  
Kesharia  
13/10/17

  
**ORDER**

**T.C.P. No. 1200/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. Adjourned to **21.11.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**13.10.2017**  
ug

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**